

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 23474/2019

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

KUNWAR SAIN & ORS.

Respondent(s)

IA No. 141943/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 141942/2019 - EXEMPTION FROM FILING O.T.)

Date : 08-11-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rajeev K. Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service/track report in respect of respondent Nos.1 to 4. However, Ld. Advocate, Mr. Manoj Kumar Dwivedi, appearing on behalf of Mr. Piyush Dwivedi, Advocate-on-record appears for all the respondents. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks. Ld. Counsel for the parties requested to list the matter before the Hon'ble Court after four weeks.

If vakalatnama and counter affidavit is filed within four weeks, Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar